

File No 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellate Tribunal
West Block-2 R.K.Puram New Delhi

Dated : 16th Oct 2024

Bench wise statement showing pendency, institution and disposal of appeals and stay application with year wise break up of appeals pending as on 01/09/2024 is circulated for information.


(Vaishali Kharbanda)
Technical Officer

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Computer Section

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,						
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66						
Disposal and Institution for the month of August, 2024						
	Opening Balance	Fresh Institution	Restored	Remanded	Disposal	Pendency

DELHI #	8104	893	0	0	1867	7132
MUMBAI	19327	262	2	0	211	19380
KOLKATA	8452	116	7	0	230	8345
CHENNAI	8915	84	0	0	152	8847
BANGALORE	9310	257	0	0	118	9449
AHMEDABAD	6546	94	0	0	224	6416
ALLAHABAD	3149	50	4	0	65	3138
CHANDIGARH \$	5998	69	0	0	77	5988
HYDERABAD	4746	14	0	0	26	4734
TOTAL	74547	1839	13	0	2970	73429

02 Appeal received from CESTAT Chandigarh

\$ 02 Appeal trancefer to CESTAT Delhi

MONTHLY STATEMENT FOR THE MONTH OF AUGUST 2024 AS ON 01/09/2024

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY
DELHI	3991	928	3094	91	8104	0	773	15	105	0	893	0	0	0	0	0	0	0	0	0	2	0	2	0
MUMBAI	8765	3395	7167	0	19327	27	132	14	116	0	262	0	2	0	0	0	2	0	0	0	0	0	0	0
KOLKATA	2144	2527	3781	0	8452	4	42	15	59	0	116	0	6	1	0	0	7	0	0	0	0	0	0	0
CHENNAI	3907	1535	3473	0	8915	3	53	4	27	0	84	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	1568	1776	5966	0	9310	4	189	5	63	0	257	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	1514	2860	2172	0	6546	6	63	10	21	0	94	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	1019	500	1630	0	3149	49	5	1	44	0	50	0	1	0	3	0	4	0	0	0	0	0	0	0
CHANDIGARH	1009	2097	2892	0	5998	39	8	24	37	0	69	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	998	1067	2681	0	4746	2	5	0	9	0	14	1	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	24915	16685	32856	91	74547	134	1270	88	481	0	1839	1	9	-1	3	0	13	0	0	0	2	0	2	0

1 Sanctioned strength of the Members is 33 and working strength is 32 as on 01.09.2024

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of August, 2024 for 90.5 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :				
	1 Hon'ble Justice Shri Dilip Gupta, President	1	12 Dr. Suvendu Kumar Pati, Member(Judicial)	1
	2 Sh. S. K. Mohanty, Member (Judicial)	1	13 Sh. Ashok Jindal, Member (Judicial)	Nil
	3 Sh. Ramesh Nair, Member (Judicial)	Nil	14 Dr.. D.M. Misra, Member (Judicial)	Nil
	4 Ms. Sulekha Beevi C.S., Member(Judicial)	5	15 Sh. S.S.Garg, Member (Judicial)	1
	5 Sh. P. K. Choudhary, Member (Judicial)	2	16 Sh. Somesh Arora, Member (Judicial)	1
	6 Sh. Raju, Member(Technical)	15	17 Sh. R.Muralidhar, Member (Judicial)	1
	7 Sh. C.J. Mathews, Member(Technical)	Nil	18 Sh. P.A.Augustian, Member (Judicial)	16
	8 Sh. P. Dinesha, Member(Judicial)	5	19 Ms. Binu Tamta, Member(Judicial)	5
	9 Sh. Ajay Sharma, Member(Judicial)	1	20 Mr. P Anjani Kumar, Member (Technical)	1
	10 Ms. Rachna Gupta, Member(Judicial)	12	21 Sh. A.G.Shakkarwal, Member(Technical)	4
	11 Mr.Sanjiv Srivastava, Member (Technical)	1	22 Sh.C.L. Mahar, Member (Technical)	1


**TRANSFERED TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

TRANSFERED TO OTHER BENCHES						DISPOSAL					CLOSING BALANCE							
STOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	
						1803	29	35	0	1867	0	2961	914	3166	91	7132	0	
0	0	0	0	0	0	174	25	12	0	211	0	8725	3384	7271	0	19380	27	
0	0	0	0	0	0	66	70	94	0	230	0	2126	2473	3746	0	8345	4	
0	0	0	0	0	0	36	57	59	0	152	0	3924	1482	3441	0	8847	3	
0	0	0	0	0	0	40	53	25	0	118	0	1717	1728	6004	0	9449	4	
0	0	0	0	0	0	69	91	64	0	224	0	1508	2779	2129	0	6416	6	
0	0	0	0	0	0	12	9	44	0	65	0	1013	492	1633	0	3138	49	
0	0	0	0	0	0	11	29	37	0	77	2	1006	2092	2890	0	5988	37	
0	0	2	0	2	0	9	3	14	0	26	3	994	1064	2676	0	4734	0	
0	0	0	0	0	0	2220	366	384	0	2970	5	23974	16408	32956	91	73429	130	

- 23 Mr. M. Ajit Kumar , Member (Technical) 2
- 24 Mr. M.M.Parthiban , Member (Technical) 1
- 25 Ms. Hemambika R. Priya, Member (.Technical) 1
- 26 Mr. K Anpazhakan , Member (Technical) 2
- 27 Mr. Pullela N.Rao , Member (Technical) Nil
- 28 Mr. Rajeev Tondon, Member (Technical) 6
- 29 Ms. R.Bhagya Devi, Member (Technical) 3
- 30 Mr. Vasa Sheshagiri Rao, Member (Technical) Nil
- 31 Mr. A.K. Jyotishi, Member (Technical) 1.5
- 32 Mr. P.V.Subba Rao, Member (Technical) Nil


 (Vaishali Kharbanda)
 Technical Officer

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.09.2024.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
2002	0	0	0	0	0	1	0	0	0
2003	0	0	0	0	2	0	0	0	0
2004	0	4	0	0	1	0	0	0	0
2005	12	1	0	0	0	0	0	0	0
2006	18	1	0	1	0	5	0	0	0
2007	13	0	0	4	0	0	0	0	2
2008	7	5	0	0	2	1	1	0	1
2009	42	19	44	15	15	12	7	4	11
2010	71	29	10	9	182	23	9	27	6
2011	74	38	65	14	311	59	7	56	16
2012	73	75	54	6	439	76	26	129	187
2013	105	312	67	100	553	209	24	176	227
2014	115	899	225	269	765	362	28	501	310
2015	66	808	233	869	757	473	65	396	233
2016	95	1439	652	998	868	361	60	329	420
2017	144	1621	680	1130	864	453	71	512	507
2018	468	2431	1360	1411	961	704	84	883	472
2019	709	1966	1241	1033	596	710	115	817	309
2020	385	1081	529	541	345	490	359	280	288
2021	596	1929	570	604	692	571	627	370	494
2022	1038	2248	682	442	742	776	481	394	487
2023	1278	2519	1024	769	690	610	502	641	417
2024	1823	1955	909	632	664	520	672	473	347
TOTAL	7132	19380	8345	8847	9449	6416	3138	5988	4734